

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1410  
ANSWERED ON:21.08.2012  
INCLUSION IN UNESCO S WORLD HERITAGE LIST  
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**Will the Minister of CULTURE be pleased to state:**

- (a) the details of norms for inclusion of any historical site/monument in the UNESCO's World Heritage List;
- (b) the details of the proposals submitted by the Government to the UNESCO for inclusion in the World Heritage List, State/ UT-wise, as on date;
- (c) the status of such proposals at present; and
- (d) the steps taken/proposed to be taken by the Government for expeditious inclusion of these sites/monuments in the World Heritage List?

**Answer**

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

- (a) Establishing Outstanding Universal Values (OUV) based on one or more than one criteria, as enumerated in the UNESCO's Operational Guidelines 2011, is the basis of inclusion of any historical site/ monument on the UNESCO's World Heritage List. List of criteria is placed at Annexure-I.
- (b) & (c) Details and status of proposals submitted in last four years are as given in Annexure-II.
- (d) Ministry of Culture has set up an Advisory Committee on World Heritage Matters (ACWHM) with a mandate to consider and recommend heritage sites for nomination for inscription on World Heritage List, taking into account both the Outstanding Universal Value (OUV) of the site and quality of nomination dossier.